THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) The total amount of Central assistance released to the State Governments during 1967-68 and 1968-69 is Rs. 4.55 crores. With effect from 1-4-1969, Central assistance is released to the States in the form of "block" loans and "block" grants without its being tied to any particular scheme or head of development. The States have the freedom to incur expenditure on various development heads according to their own requirements and priorities. It is not possible to indicate the amounts utilised by them for Slum Clearance Schemes during 1969-70.

An amount of Rs. 1..24 crores was released to the Union Territory of Delhi during the last 3 years for slum clearance/improvement.

(b) In view of the magnitude of the problem and the lack of resources, it is not possible to indicate any time limit.

MEMORANDUM OF MAYOR OF CALCUTTA TO PRIME MINISTER

- 73. SHRI CHITTA BASU: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question No. 1027 given in the Rajya Sabha on the 24th March, 1970 and state:
- (a) whether the examination of the issues raised by the Mayor of Calcutta in his memorandum to the Prime Minister in December, 1969 has since been completed and any decision arrived at; and
 - (b) if so, the nature of the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND 'ORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Not yet.

(b) does not arise.

L. I. C. INVESTMENT POLICY

74. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to refer to the reply to Unstarred Question No.

- 501 given in the Rajya Sabha on the 3rd March, 1970 and state :
- (a) whether the examination of the recommendations of the A.R.C. and the Committee of Inquiry into the expenses of the Life Insurance Corporation about the investment policy of the Life Insurance Corporation has since been completed; and
- (b) if so, the nature of the decisions taken by Government and the changes which have been made in the investment policy of the Life Insurance Corporation?

THE MINISTRY OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR): (a) The examination has not yet been completed.

- (b) Does not arise.
- 75. [Transferred to the 8th May, 1970.]

WORKING OF PUBLIC SECTOR UNDERTAKINGS

- 76. SHRI A. G. KULKARNI : Will the PRIME MINISTER be pleased to state:
- (a) whether any final dicision has been taken by Government regarding the working of Public Sector Undertakings in the light of ARC's recommendations; and
- (b) if so, the details thereof and whether actual implementation of the decision has taken place?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b) The position regarding Government's decisions on the various recommendations of the Administrative Reforms Commission contained in their Report on Public Sector Undertakings was tabled in the Rajya Sabha on 19th March, 1969 in reply to Unstarred Question No. 1405. Of the 63 recommendations, final decisions of Government have already taken on all the recommendations except recommendations No. 13(1), 14, 28(2), 57 and 59 which are under consideration. While many decisions have already been implemented, others are being implemented by the concerned Ministries and Public Enterprises. A watch is being kept over the implementation of recommendations already accepted.